- (b) 121 drivers were booked/prosecuted under the provisions of the Indian Penal Code and 74,542 drivers under the Motor Vehicles Act, 1988 during the aforesaid period.
- (c) The permits of seven buses have been cancelled by the State Transport Authority of the Government of National Capital Territory of Delhi during the current year.

## Shifting locations of Assam Rifles

- 812. SHRI RISHANG KEISHING: Will the Minister of HOMEAFFAIRS be pleased to state:
- (a) whether it is a fact that a new place known as "Maha Koikeng" at the foot hill on the West of Imphal has been developed for location of Assam rifles when it is shifted from Kaapla Fort;
- (b) if so, the progress of the construction and development as on date; and
  - (c) by when construction will be completed and occupied?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGHUPATHY): (a) Yes, Sir.

(b) and (c) The construction work is at advanced stage and likely to be completed soon. The State Government is yet to provide basic facilities like roads, electricity and water supply at the new location to enable Assam Rifles to shift there.

## Economic package for Uttaranchal to deal with natural calamities

- †813. SHRI HARISH RAWAT: Will the Minister of HOMEAFFAIRS be pleased to state:
- (a) whether Government of Uttaranchal has sought a economic package to save Varunavat Parvat from land sliding and to deal with the natural calamities;
  - (b) if so, the details thereof; and
- (c) if so, the funds proposed to be provided to State Government under the above head?

<sup>†</sup>Original notice of the question was received in Hindi.